

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD.

D.A.No. 281 of 1990

DATE OF ORDER: 8-5-1990

Between:-

S.V.Rama Rao. ✓

...Applicant.
and

1. Director, Cyclone Warning centre, Visakhapatnam.
2. Deputy Director General of Meteorology, Regional Meteorological central, Madras-600 006.

...Respondents.

FOR THE APPLICANT : Mr.K.V.Subrahmanyam Narasimha, Advocate.
FOR THE RESPONDENTS: Mr.N.Bhaskara Rao, Addl.CSAC.

CORAM: THE HON'BLE MR.B.N.JAYASIMHA: VICE CHAIRMAN.
THE HON'BLE MR.D.SURYA RAO: MEMBER:(JUDL)

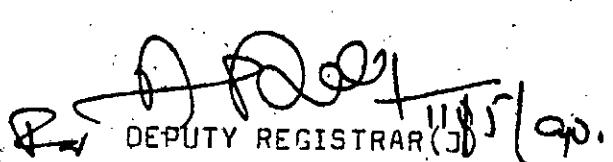
THE TRIBUNAL MADE THE FOLLOWING ORDER:-

The applicant herein who is a senior observer, in the office of the 1st respondent, has been transferred and posted to Cyclone Detection Radar Station Dolphin's Nose, Visakhapatnam under order No.CUC-STF/543, dated 15-2-90. It is this order which is sought to be impugned by the applicant. Various grounds have been urged by the applicant in support of his contention that he should not be transferred when he is not qualified for the post to which he is transferred.

We have heard the learned counsel for the applicant and Shri N.Bhaskar Rao, Addl. Standing counsel for the department.

Shri Bhaskar Rao has produced Order No.CUC-STF/1467, dated 16-4-90 cancelling the transfer of the applicant pursuant to the impugned order dated 15-2-90. In the circumstances, it is represented that the applicant has received the relief asked for viz., cancellation of the transfer order.

Since the applicant has received the relief asked for no further orders are necessary. The application is accordingly disposed of. No costs.


DEPUTY REGISTRAR (J) (S) (QD)

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COMPARED BY:

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH:HYD.

HON'BLE MR.B.N JAYASIMHA: V.C. ✓

HON'BLE MR.D.SURYA RAO: MEMBER: (JUDL) ✓

A N D

HON'BLE MR.J.NARASIMHA MURTHY (M) (J) ✓

A N D

HON'BLE MR.R.BALASUBRAMANIAN: (M) (A)

DATED: 8-5-90.

ORDER/JUDGMENT: ✓

M.A./R.A./C.A./No. in

T.A.No. W.P.No.

D.A.No. 281/90

Admitted and Interim directions issued.

Allowed.

Dismissed for default. ✓

Dismissed.

Disposed of with direction. No costs for

M.A. ordered.

No order as to costs.

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